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F.No. 33025/26/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 31st August, 2017.

NOTIFICATION No. 28/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Prasanna Kumar Dash, Director General, National Academy of Customs, Indirect Taxes & Narcotics (NACIN) from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 7th September, 2017.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 28/2017 (F.No. 33025/26/2017-Ad.II dated 31st August, 2017))

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Director General, National Academy of Customs, Indirect Taxes & Narcotics (NACIN), NACIN Complex, Sector-29, Faridabad 121008.
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin-FC)/Commissioner (Coord)/DS(Ad.II)/Dir.(Ad.HA&B)/DS(Ad.V).
4. ADG(HRM)-II/ADG(HRM)-II, Office of DG(IIRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(IIRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.